

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 112
IA No. 132/JPR/2020
IA No. 370/JPR/2022
IA No. 371/JPR/2022
CP No. (IB)- 166/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Sahil Agarwal

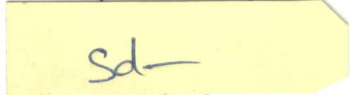
...Operational Creditor/Applicant

Versus

Khati Design Pvt. Ltd.

...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter
to 16.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022